

[Shri P. Venkatasubbaiah]

or a taccavi loan, whatever it is, they will be able to get ready credit, put in agriculture and get a better price.

Mr. Deputy-Speaker: Dr. Aney.

17.44 hrs.

**RE: REPORTED CEASE-FIRE TALKS
ON KUTCH-SIND BORDER**

Shri Surendranath Dwivedy (Kendrapara): Sir, before you call upon Dr. Aney, there is a very disturbing news and we want the Prime Minister or the Defence Minister to make a statement. In the House yesterday we adopted a Resolution to drive out the aggressor in Kutch, that is, Pakistan. Now we hear a rumour that there is already a move for a cease-fire agreement between India and Pakistan. Who is the mediator, who is the person—we do not know. What are the terms of the agreement—that also we do not know. Yesterday, when the Prime Minister spoke here, he mentioned about the agreement on the 13th April proposal, that is, maintaining the *status quo ante*. Does that mean that before we agree to any cease-fire whatsoever, they will also vacate Kanjarkot and the areas in the possession of the respective countries before January would be retained? Before they agree to anything they must make a statement here. Parliament must know as to what is going to happen. Before that is done we would not agree to any proposal or anything being done behind the back of Parliament. Would you please convey this feeling of the House, because everybody here is anxious to know as to what is the actual position today?

Mr. Deputy-Speaker: Dr. Aney.

Shri Nath Pai (Rajapur): Before you proceed to call Dr. Aney, may I make a submission? We know that this is not strictly within rules but the stake is too important even for

the rules. We do not want to be confronted tomorrow with a *fait accompli* that a cease-fire agreement has been signed. The whole nation will be afire if a dishonourable cease-fire agreement is entered into by this Government. Here is a senior Minister who once made a faithful announcement to Parliament. Let him convey our anxiety—I think everybody shares it—to him. It is no use putting us down. We want an assurance....

Mr. Deputy-Speaker: Dr. Aney.

Shri Nath Pai: Mr. Deputy-Speaker, you are not a part of the Government. Mr. Subramaniam is a senior Cabinet Minister. Let him go and tell Shri Shastri and let him announce to the nation tonight on the Radio that these rumours are baseless. India wants to see that the traitor, the aggressor, is pushed off the frontier. Do we have it that the assurance is coming?

Shri Bhagwat Jha Azad (Bhagalpur): We also share the anxiety. We would like the Prime Minister to assure this House that the aggressor will not be allowed to have his way.

Some Hon. Members: Yes.

Shri Bhagwat Jha Azad: You must tell us whether you are calling the Prime Minister to tell us this.

Mr. Deputy-Speaker: I have sent in a word. Dr. Aney.

Shri Frank Anthony (Nominated—Anglo Indians): May I have a minute? I want to say this that we have heard that a cease-fire agreement has almost been concluded this evening. We are all very disturbed about it. The Prime Minister gave a categorical assurance that his terms of the 13th April proposal were that we would never agree to cease-fire unless the *status quo ante* was restored. First of all, the House must be taken into confidence. Here is a senior Cabinet Minister. We want to know what

*Cease-fire talks on
Kutch-Sind border*

they mean and whether the *status quo ante* will mean complete vacation of all the territories which belong to us including Kanjarkot. This is a very serious matter.

The Minister of Food and Agriculture (Shri C. Subramaniam): How can the Government bypass the Parliament? After all, if any such situation arises, I am sure, the statement would be made in Parliament (*Interruption*).

Shri Vidya Charan Shukla (Mahasamund): Since this matter has been raised in this House and it will be reported in the press tomorrow, I think, it would be in the fitness of things if there is a conclusive statement by the Government on this matter. Otherwise, it will create all kinds of confusing thoughts among the people.

Mr. Deputy-Speaker: I have communicated the intention of the House to the Prime Minister and the Defence Minister.

Shri Brij Raj Singh-Kotah (Jhalawar): Before the House is adjourned, we should be told something.

Shri Shivaji Rao S. Deshmukh (Parbhani): While there are rumours about the cease-fire, there are also rumours to the contrary that the enemy has occupied Biar Bet. On this issue also, the Parliament should be informed.

श्री श्रीकार लाल बरेबा (कोटा) : प्रधान मंत्री जी ने तीन दफे इस हाउस में ऐलान किया है कि जब तक हम अपने कञ्जकोट को पाकिस्तानी आक्रमणकारियों से खाली नहीं करा लेंगे तब तक हम सीज़ फ़ायर के बारे में बातचीत भी नहीं करेंगे लेकिन ज़सा कि अभी कहा गया है अगर प्रधान मंत्री जी न ऐसा कर दिया है तो यह देश की जनता के साथ बड़ा भारी अन्याय होगा ।

17.48 hrs.

DEMANDS FOR GRANTS—Contd.

**MINISTRY OF FOOD AND AGRICULTURE—
Contd.**

Dr. M. S. Aney: Mr. Deputy-Speaker, Sir, I hope the Prime Minister will be coming in here and will make a statement as desired by the hon. Members. In the meantime, you have called me to speak on these Demands.

In the course of the debate, I have heard many hon. Members and I find that they want to know what is the policy of the Government in regard to agriculture and economy. I believe that the hon. Members of this House know that the policy of this Government generally is one of self-sustaining and self-generating economy. That is the ideal of the economic policy that has been laid down some time before and I believe that nothing has happened for the Government to say that that policy has been abandoned. The agricultural policy also, which Government will adopt, will be consistent with the ideal of self-sustaining and self-generating economy. If I were to put it this way, it is a policy of "Swadeshi" by which you must produce what you want to use and you must use what you produce. Unless the country generally takes to these methods, it will not be able to attain that economic prosperity which it is desiring to reach.

As regards agricultural policy which has been agreed to by all, the greater need of the day is production, and agricultural production is an essential need of the country. We cannot afford to depend upon other countries for the sake of feeding our people. That being so, all attempts should be made by Government to attend to all those minor matters which would help to add to production.

I would invite the attention of the Food and Agriculture Minister to one point in this connection. If production has to be increased, which